Annexure - 7

| | | | | | | | mexure | | | | | | | | | |
|----------|----------------------------------|---------------------|----------|---------------------------|------------------------|---------------------------|---------|------------------------|-----------------|---|-----------------|------------------|-------------------|--------------|------------|--------|
| | Name of Corporate Debtor - Ketan | | | Date of commence | 01-2019 List of Credit | | | tos as on : 14-12-2020 | | | | | | | (Amount | |
| | | Ceramics Pvt | Ltd | | | | | | | | | | | | in Rs.) | |
| | | | | | | | | | | | | | | | - / | |
| SI | | Details of claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of | Amount of any | Amount of claim | Amount of | Remarks, | |
| No | , | | | | | | | | | | | contingent claim | mutual dues, that | not admitted | claim | if any |
| | | | | 1 | | | | | | | | may be set-off | | under | ' | |
| | | | | | | | | | | | | , | | verification | | |
| | | | | | | | | | | | | | | | vermeation | |
| <u> </u> | | | | | | | | | | | | | | | | |
| | Departmen | t Governmen | Date of | Amount claimed | Amount of claim | Nature | Wheth | % of | | | | | | | | |
| | | t | receipt | | admited | of claim | er | voting | | | | | | | | |
| | | | | | | | related | share, in | | | | | | | | |
| | | | | | | | Party | CoC, if | | | | | | | | |
| | | | | | | | | applicabl | | | | | | | | |
| | | | | | | | ١. | applicabi | | | | | | | | |
| <u> </u> | | | | | | | | 6 | | | | | | ļ | | |
| | Sales Tax, | 1 | 02/02/19 | 10,97,19,379.00 | 1 | | No | J 0 | 10,97,19,379.00 | 미 | 10,97,19,379.00 | | Disputed, Appeal | | | |
| | Nagpur | 1 | | | | Tax | | | | | | | pending | | | |
| | | | | | | Dues | | | | | | | | | | |